

Food Safety and Standards Authority of India has the mandate to regulate Organic Foods as per the provisions in Section 22 of the Food Safety and Standards Act, 2006. Accordingly, Food Safety and Standards (Organic Foods) Regulations, 2017 have been notified.

An Expert Committee on Organic Foods has been constituted and Terms of Reference of the Committee are as follows:-

- i. To make recommendations on any issues arising from the implementation of FSS (Organic Foods) Regulations, 2017.
- ii. To give advice on any matter referred to them by the Food Authority on the subject of organic food.
- iii. To make recommendations on processes, procedures or notification of new systems under regulation 4(3) of these Regulations and any other related matter.
- iv. To recommend steps to be taken by FSSAI and/or with the support of other agencies for promotion of Organic Food.
- v. To give advice on any issues related to Organic Foods.

Constitution of an Expert Committee on Organic Foods is as follows:-

- i. Shri S.M. Acharya, Former Chairman, APEDA
- ii. Representative of APEDA.
- iii. Representative of PGS-India.
- iv. Representative of International Competence Centre for Organic Agriculture (ICCOA).
- v. Representative of Organic Farmers Association of India (OFAI).
- vi. Representative of M/s Organic Way of Life (Regional Council under PGS-India).
- vii. Representative of M/s OneCert International (P) Ltd, (Accredited Certification Body under NPOP).
- viii. Representative of M/s Organic India Pvt. Ltd (NPOP Certified Operator).
- ix. Representative from M/s Phalada Agro Research Foundations Pvt Ltd (NPOP Certified Operator).
- x. Representative of M/s Mehrotra Consumer Products P Ltd (NPOP Certified Operator).
- xi. Representative of M/s Swadesham, Bulandshahar, (Farmers Group Operator under PGS-India).
- xii. Dr. Mahesh Chander, Principal Scientist, Indian Veterinary Research Institute, ICAR.